

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA

UNSTARRED QUESTION NO. 1775

ANSWERED ON 20TH DECEMBER, 2018

CONSTRUCTION OF COASTAL ROADS

1775. SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any grant has been received from the Government for the construction of coastal road from Navi Mumbai to Vashi Toll gate to Airoli bay and if so, the details thereof along with the type of works, if not, the reasons therefor;
- (b) whether the Government is planning to construct a 35 km long coastal road from Nariman Point to Kandivali;
- (c) whether the Residents Association of Bandra (Mumbai) have shown some resistance to it on the plea that it is not going to be useful for the larger interests of the residents;
- (d) whether the Government has received any proposal from the Bandra Residents' Association for preferring a metro than the road project as according to them less than 1% of daily trips are likely to use the proposed coastal road; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) : This Ministry is primarily responsible for development and maintenance of National Highways in the country. Responsibility for development and maintenance of State Highways and other State Road vest with the respective State Governments. The construction of coastal road in Mumbai is not with the Government of India and falls under the jurisdictions of State Government of Maharashtra.
